RESUME OF WORK DONE BY LOK SABHA

FOURTH LOK SABHA-TWELFTH SESSION

(9th November to 18th December, 1970)



LOK SABHA SECRETARIAT
NEW DELHI

January, 1971 .

PREFACE

This publication contains a brief resume of work done by Lok Sabha during Twelfth Session of Fourth Lok Sabha, 1970.

New Delhi; January 14, 1971.

S. L. SHAKDHER, Secretary.

CONTENTS

		PAGES
1	DURATION OF SESSION	1
2	ADJOURNMENT MOTIONS	1
3	BILLS—	
	(i) Government Bills. (ii) Private Members' Bills.	2 6
4	CALLING ATTENTION STATEMENTS .	11
5	DIVISIONS	13
6	FINANCIAL BUSINESS—	
	(i) Railway Budget (ii) General Budget (iii) Bu iget in respect of the Union Territory of Manipur	13 13
7	EAVE OF ABSENCE	[14
8	MOTIONS— (i) Motion of No-confidence in the Council of Ministers	15
	(ii) Motions under Rules 191, 315 and 342	15
	(iii) Motions for modification of Statutor, Rules and Regulations	17
,	OATH OR AFFIRMATION	18
10	OBITUARY REFERENCES	19
11	PAPERS LAID ON THE TABLE	19
12	PERSONALEXPLANATIONS UNDER RULE 357	20
13	PETITIONS .	20
14	PRIVILEGE MATTERS	21
15	QUESTIONS (i) Starred—	21
	(ii) Unstarred	2 1
	(iii) Short Notice	[21
	(iv) Half an-Hour Discussions arising out of Answers to Questions	22
16	RESOLUTIONS—	
	(i) Statutory Resolutions .	23
	(ii) Private Members' Resolutions	23
17	SHORT DURATION DISCUSSIONS (RULE 193)	24
18	SPEAKER—	
	Announcements/Reference	29

	ζ/				_
19	STATEMENTS BY MINISTERS—				Pages
	(i) Suo-motu statements made/laid under Rule 372				25
	(ii) Correcting information under Direction 16 .	•	•		27
	STATEMENT SHOWING TIME TAKEN ON VARIOF BUSINESS	OUS	KIN	DS	28

RESUME' OF WORK DONE BY LOK SABHA DURING TWELFTH SESSION OF FOURTH LOK SABHA NOVEMBER-DECEMBER, 1970)*

1. DURATION OF SESSION

Date of commencement .		•	•	9th November, 1970
Date of adjournment sine die		•		18th December, 1970
Date of prorogation .		•		23rd December, 1970
Number of days of sittings		•	•	28
Number of hours of sittings		_		180 hours

2. ADJOURNMENT MOTIONS

Consent withheld

Subject	Names of Members	Date on which brought before the House	Remarks`
Murder of eleven youngmen near Calcutta on 20-11-1970	Shri Kanwar Lal Gupta Shri Tridib Chaudhuri Shri Joytirmoy Bosu and others. Shri Samar Guha Shri H. N. Mukerjee and others.	23-11-1970	Consent withheld by the Speaker.

The Fourth Lox Sabha was dissolved on Sunday, the 27th December, 1970.

2

3. BILLS

(i) Government Bills

ઝ ેડ ે	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Saba)	Date of discussion in Lok Sabha	Time taken	No. of amend- ments tabled	No. of amend- ments carried	Progress/Remarks
H	2	8	4	8	v	۲	∞	6
-	The Commissions of Inquiry (Amendment) Bill, 1969.	(Earlier Session- 21-11-69)	:	9-11-6	H	: ,	:.	Report of the Joint Committee pre- sented.
	The Medical Termination of Pregnancy Bill, 1969, as introduced in Rajya Sabha.	_		9-11-70				Report of the Joint Committee laid on the Table.
m 	The Central Sales Tax (Amend- (Earlier ment) Bill, 1970.	(Earlier Session - 20-5-70)		9-11-70	!			Motion for extension of time for presentation of the Report of the Select Committee up to the 3rd May, 1971 adopted.
4	The Central Labour Laws (Exten- 20-8-69 sion to Jammu and Kashmir) Bill, 1969.	- 20-8-69		9-11-6	I —37	•	er;	Passed as amended.

					3	,			- Alisto
Passed	Passed as amended	Pending	Passed	Passed as amended	Report of the Joint Committee presented.	Motion that the debate on the motion for consideration of the Bill be adjourned adopted on 25-11-70	Passed	Pending	of the Foreign Exchange
	7			œ :					pproval
16	7		· -	130		519	ч		arding disa
154	<u>r</u>	,	1—26	10		9	•2-38		Resolution reg
04-11-6	9-11-70 10-11-70		10-11-70	10-11-70 11-11-70 12-11-70 16-11-70 17-11-79	02-11-91	17-11-70 18-11-70 20-11-70 23-11-70 24-11-70 25-11-70	25-11-70	:	er with the Statutory
		10-11-70					:	23-11-701	issed togeth
11-5-70	<i>1</i> 9-9-61		(Earlier Session- 6-8-70)	(Earlier Session - 23-7-69)	(Earlier Session - 23-7-69)	(Earlier Session- 12-8-67)	18-11-70	:	ill was discr 1970.
The Coal Mines (Conservation and 11-5-70 Safety) Amendment Bill, 1970.	The Iron Ore Mines Labour Wel- 19-6-67 rate Cess (Amendment) Bill, 1967.	The Drugs and Cosmetics (Amendment) Bill, 1970.	The Agricultural Produce Cess (Amendment) Bill, 1970.	The Taxation Laws (Amendment) Bill, 1969, as reported by Select Committee.	The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Bill, 1969.	The Scheduled Castes and Schedul- (Barlier ed Tribes Orders (Amendment) Session-Bill, 1967, as reported by Joint 12-8-67) Committee.	The Foreign Exchange Regulation 18-11-70 (Amendment) Bill, 1970.	The Air Corporations (Amend- ment) Bill, 1970.	•Motion for Consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Foreign Exchange Regulation (Amendment) Ordinance, 1970.
₩.	Φ,	7.	00 .	ο.	0	Ħ	. 2	13	2

6	Withdrawn	Pending	Passed as amended	Pending	Passed	Passed as amended	Pending	Passed	Pending	sed
	B	P	P.	Per	P	ď	Pe	н	Pen	Passed
.00	:		œ			4 .				
7	:		156		01	4	%	67	·:	
9	H. M.		4—37		5			\$-12		Ï
\$	23-11-70		25-11-70 26-11-70 27-11-70 3-12-70		3-12-70	3-12-70		4-12-70 7-12-70 10-12-70		8-12-70
4	(Earlier Session - 18-2-69)	24-11-70	(Earlier Session - 14-5-70)					(Earlier Session - 18-8-70)		
3			:	27-11-70	Earlier Session - 5-8-70)	(Earlier Session - 26-6-67)	-12-70		7-12-70	12-70
8	14 The Advocates (Second Amendment) Bill, 1968, as passed by Rajya Sabha.	The Code of Civil Procedure (Amdndment) Bill, 1970.	16 The Architects Bill, 1970, as passed by Rajya Sabha.	The Coal Bearing Areas (Acquisition and Development) (Amendment and Validation) Bill, 1970.	The Salaries and Allowances of (Earlier Officers of Parliament (Amend-Sessio ment) Bill, 1970.	The Tea Districts Emigrant Labour (Earlier (Repeal) Bill, 1967.	The Newspaper Finance Corpora- 4-12-70 tion Bill, 1970.	The Indian Medicine Central Council Bill, 1970, as passed by Rajya Sabha.	The Labour Provident Fund Laws 7-12-70 (Am:ndment) Bill, 1970.	The Appropriation (No. 4) Bill, 8-12-70
H .	4	I _S	91	17	81	19	ន្ត	12	8	23

4	24 The Appropriation (No. 5) Bill, 8-12-70 1970.	8-12-70]	Ī			Passed
4	25 The Agricultural Refinance Corporation (Amendment) Bill, 1970.	10-12-70			: '	Pending
74	26 The Appropriation (Railways) No. 10-12-70 4 Bill, 1970.	10-12-70	Ï		:	Passed
~	27 The Appropriation (Railways) No. 10-12-70 5 Bill; 1970.	10-12-70	ţ	:		Passed
~	28 The State of Himachal Pradesh 11-12-70 Bill, 1970.	15-12-70	Ž	57	۲	Passed as amended
~	29 The Central Board of Direct 18-12-70 Taxes (Validation of Proceedings) Bill, 1970.					Pending
en en	30 The Code of Criminal Procedure Bill, 1970, asintroduced in Rajya Sabha.	18-12-70 (Motion for concurrence to refer the Bill to Joint Committee)	Ī.		:	Motion for concurrence adopted.
		Summary				
-	Bills pending at the end of the last session ,		•	36		
4	Bills introduced		٠.	10		
3	Bills passed by Rajya Sabha and laid on the Table		:	4		
4	Bills passed			15		
•	Bills referred to Select Committee			Z		
•	Bills referred to Joint Committee			ΪŻ		
7	Bill'withdrawn					
s 0	Bills pending at the end of the session vide para No. 2073 of Bulletin-Part II, dated 24-12-1970.	o. 2073 of Bulletin-Part II, dated 24-	12-1970.	*		

Si. Title of Bill and Member-in-charge Date of Date of discussion Time No. of No. of Introduction in the Table in Lok Sabha taken ments amend-Introduction (the Table in Case Bills passed by Rajva Sabha) 1 The Constitution (Amendment) (Barlier Session-Sabha) 2 The Constitution (Amendment) 12-11-70 3 The Constitution (Amendment) 12-11-70 4 The Constitution (Amendment) 12-11-70 5 The Indian Penal Code (Amendment) 13-11-70 5 The Indian Penal Code (Amendment) 13-11-70 6 The Indian Penal Code (Amendment) 13-11-70 7 The Indian Penal Code (Amendment) 13-11-70 8 The Indian Penal Code (Amendment) 13-11-70 8 The Indian Penal Code (Amendment) 13-11-70 9 The Indian Penal Code (Amendment) 13-11-70 9 The Indian Penal Code (Amendment) 13-11-70 9 The Indian Penal Code (Amendment) 13-11-70 10 The Indian Penal Code (Amendment) 13-11-70 11 The Indian Penal Code (Amendment) 13-11-70 12 The Indian Penal Code (Amendment) 13-11-70 13 The Indian Penal Code (Amendment) 13-11-70 14 The Constitution (Amendment) 13-11-70 15 The Indian Penal Code (Amendment) 13-11-70 16 The Indian Penal Code (Amendment) 13-11-70 17 The Indian Penal Code (Amendment) 13-11-70 18 The Indian Penal Code (Amendment) 13-11-70 19 The Indian Penal Code (Amendment) 13-11-70 19 The Indian Penal Code (Amendment) 13-11-70 10 The Indian Penal Code (Amendment) 13-11-70 11 The Code The Indian Penal Code (Amendment) 13-11-70 12 The Indian Penal Code (Amendment) 13-11-70 13 The Code The Indian Penal Code (Amendment) 13-11-70 14 The Code The Indian Penal Code (Amendment) 13-11-70 15 The Indian Penal Code (Amendment) 13-11-70 16 The Indian Penal Code (Amendment) 13-11-70 17 The Indian Penal Code (Amendment) 13-11-70 18 The Indian Penal Code (Amendment) 13-11-70 19 The Indian Penal Code (Amendment) 13-11-70 10 The Indian Penal Code (Amendment) 13-11-70 11 The Indian Penal Code (Amendment) 13-11-70 11 The Indian Penal Cod		l.	ደጉ	7				
Title of Bill and Member-in-charge Date of Introduc- laying on in Lok Sabha taken annend- lintroduc- laying on in Lok Sabha taken annends in Case (in case ([Progress/Rémarks		Report of the Selection	Discussion not con cluded. Pending.	Pending	Pending	Pending	Pending
Title of Bill and Member-in-charge Date of Date of Date of discussion Time Introduction the Table (in case Bills passed by Rajya Sabha) The Constitution (Amendment) (Earlier Bill, 1990 (Amendment) and articles Session (Consideration) The Constitution (Amendment) 12-11-70 Bill, 1970 (Amendment of article 100 by Shri Palash Vir Shasti. The Constitution (Amendment) 12-11-70 Bill, 1970 (Amendment of article 100 by Shri Palash Vir Shasti. The Constitution (Amendment) 12-11-70 Bill, 1970 (Amendment of article 100 by Shri Palash Vir Shasti. The Constitution (Amendment) 12-11-70 Bill, 1970 (Amendment of article 100 by Shri Palash Vir Shasti. The Constitution (Amendment) 12-11-70 Bill, 1970 (Amendment of article 12-11-70 Bill, 1970 (Amendment) 12-11-70	No.of 1 amend-1 ments carried	8	:					
Title of Bill and Member-in-charge Date of Date of discussion in Lok Sabha tion the Table (the Table tion the Table tion of Bills passed by Rajva Sabha) The Constitution (Amendment) (Barlier Session - 32 apt 226) by Shri Tenneti 21-2-69) Waynanatham. The Constitution (Amendment) 12-11-70 (Consideration) The Constitution (Amendment) 12-11-70 (Consideration) The Constitution (Amendment) 12-11-70 (Consideration) The Constitution (Amendment) 12-11-70 (Constitution) Bill, 1970 (Amendment) 4 the Seventh Schedule) by Shri Om Pratash Tyagi. The Constitution (Amendment) 12-11-70 (The Indian Penal Code Amendment) 13-11-70	No. of amend- ments tabled	7	:					
Title of Bill and Member-in-charge Date of Date of Introduction the Table (in case of Date of Bills passed of Bills passed of Bills passed of Bills passed by Rajya Sabha) The Constitution (Amendment) (Earlier Sabha) The Constitution (Amendment) 12-11-70 Bills 1970 (Amendment of articles Session 16) by Shri Prakash Vir Shastri. The Constitution (Amendment) 12-11-70 Bills 1970 (Amendment of the Seemth Schedule) by Shri Om Prakash Tyagi. The Constitution (Amendment) 12-11-70 Bills 1970 (Amendment of article 74) by Shri Prakash Vir Shastri. The Constitution (Amendment) 12-11-70 Bills 1970 (Amendment of article 74) by Shri Prakash Vir Shastri. The Lindian Penal Code (Amendment of article 74) by Shri Prakash Vir Shastri. The Indian Penal Code (Amendment is settlon 53) by Shri Anand Narsin Mulla.	Time taken	9	Н. М.					
Title of Bill and Member-in-charge Date of Introduction The Constitution (Amendment) (Barlier Bill, 1969 (Amendment of articles Session-32 and 226) by Shri Tenneti 21-2-69) Viswanatham. The Constitution (Amendment of article 16) by Shri Prakash Vir Shastri. The Constitution (Amendment of the Seventh Schedule) by Shri Om Prakash Tyagi. The Constitution (Amendment of the Seventh Schedule) by Shri Om Prakash Tyagi. The Londian Penal Code (Amendment of article 74) by Shri Prakash Vir Shastri. The Indian Penal Code (Amendment is section 53) by Shri Anand Narain Mulla.	Date of discussion in Lok Sabha	۶	9-11-70	II-12-70 (Consideration				
Title of Bill and Member-in-charge The Constitution (Amendment) Bill, 1969 (Amendment) of articles 32. qrd 226) by Shri Tenneti Viswanatham. The Constitution (Amendment) Bill, 1970 (Amendment) Security Shari Om Prakash Tyag. The Constitution (Amendment) Bill, 1970 (Amendment) Bill, 1970 (Amendment) Ab by Shri Prakash Vir Shastri. The Indian Penal Code (Amendment) Bill, 1970 (Amendment) Bill, 1970 (Amendment) Ab by Shri Prakash Vir Shastri. The Indian Penal Code (Amendment) Section 53) by Shri Anand Narain Mulla.	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	4	:					
	Date of Introduc- tion	3			12-11-70	12-11-70		
No.	Title of Bill and Member-in-charge		The Constitution (Amendment) Bill, 1969 (Amendment of articles	Viswanatham.	F	The Constitution (Amendment) Bill, 1970 (Amendment of the Seventh Schedule) by Shri Om Prakash Tyagi.	The Constitution (Amendment) Bill, 1970 (Amendment of article 74) by Shri Prakash Vir Shastri.	The Indian Penal Code (Amend- m ent). Bill, 1970 (Amendment section 53) by Shri Anand Narain Mulla.
	No.		1		ч	w.	4 ,	w · ·

Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending .
						-		:
					-			
12-11-2 <u>5</u>	12-11-70	12-11-70	12-11-70	12-11-70	12-11-70	12-11-70	12-11-70	12-11-70
The Con stution (Amendment) Bill, 1970 [Amendment of article 335 (Bill No. 101 of 1970)] by Shri Benoy Krishna Das- chowdhury.	The Constitution (Amendment) Bill, 1970 [Amendment of article 335 (Bill No. 100 of 1970)] by Shri S. M. Siddayya.	The Appropriation of the Appropriators Bill, 1970 by Shri Shiva Chandra Jha.	The Constitution (Amendment) Bill, 1970 (Amendment of article 338) by Shri S. M. Siddayya.	The Constitution (Amendment) Bill, 1970 (Insertion of new articles 330A, 332A and amendment of articles 332 and 334) by Shri S. M. Siddayya.	The Pension and other Amenities for the ex-Members of Parliament Bill, 1970 by Shri Yamuna Prasad Mandal.	The Restoration of Religious Places Bill, 1970 by Shri Jagannath Rao Joshi.	The Constitution (Amendment) Bill, 1970 (Substitution of article 155 and amendment of article 156, etc.) by Shri S. S. Kothari.	The Code of Criminal Procedure (Amendment) Bill, 1970 (Substitution of Chapter XI and section 144) by Shri Madhu Limaye.
8	T 7	8 T	P 6	L 01	11	12	13 7	4

-	6 .	Pending	Pending	Pending	Motion for consideration was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution on 12-11-70.	Motion for considera- tion was negatived on II-I2-70.	Pending	Pending	Pending
	∞						:		
	7				:	4	;	:	
	9	H. M		:	I—co (5 hrs. and 31 mts. n) had already been taken during Eleventh Session.)	5—18			
	8				(Earlier Session—31-7-70 14-8-70, 28-8-70) 12-11-70 at (Further consideration)	12-11-70, 27-11-70, 11-12-70 (Consideration)			
	4								
	æ	12-11-70	12-11-70	12-11-70	(Earlier Session 27-2-70)	(Earlier Session 1-5-69)	27-11-70	27-11-70	27-11-70
	7	The Constitution (Amendment) Bill, 1970 (Amendment of article 124) by Shri P. K. Deo.	The Employment Guaranty Bill, 1970 by Dr. Ram Subhag Singh.	The Constitution (Amendment) Bill, 1970 (Substitution of article 155) by Dr. Ram Subhag Singh.	The Constitution (Amendment) Bill, 1970 (Amendment of articles 330 and 332) by Shri Suraj Bhan.	The Conferment of Decorations on Persons (Abolition) Bill, 1969 by Shri J. B. Kripalani.	The Employees Legal Aid Bill, 1970 by Shri Sardar Amjad Ali.	The Prevention of Lotteries Bill, 1970 by Shri Kamalnayan Bajaj.	The Constitution (Amendment) Bill, 1970 (Amendment of articles 58 and 157) by Shri Shiva Chand- ra Jha.
	+ .	~	91	17	81	6	8	21	8

	6	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending
	*	:		: `						:
,	7	:		:	:		:			:
	9	:								:
	8	:	ı							:
		:								
7	3	27-11-70	27-11-70	27-11-70	27-11-70	11-12-70	11-12-70	11-12-70	11-12-70	11-12-70
	7	The Code of Criminal Procedure (Amendment) Bill, 1970 (Amendment of section 4 and addition of new section 566) by Shri George Fernandes.	The Constitution (Amendment) Bill, 1970 (Amendment of article 145) by Shri Nath Pai.	The Constitution (Amendment) : Bill, 1970 (Amendment of article 356) by Shri Nath Pai.	The Presidential and Vice-Presidential Elections (Amendment) Bill, 1970 (Amendment of section 5) by Shri Nath Pai.	The Salaries and Allowances of Ministers Bill, 1970 by Shri N. Dandekar.	The Stock exchange (Representation of Employees on Governing Body) Bill, 1970 by Shri George Fernandes.	The Exhibition of Cinematograph Films Bill, 1970 by Shri George Fernandes.	The Constitution (Amendment) Bill, 1970 (Amendment of the Seventh Schedule) by Shri Om Prakash Tyagi.	The Constitution (Amendment) Bill, 1970 (Amendment of article, 174) by Shri Om Prakash Tyagi.
	-	23 7	24	25	97	. 12	88	62	39	31

6	Pending Pending					_		
∞								
7				277	30	7	1	304
9	н .							ated 24-12-70
٧.			Summary				EII	of Bulletin-Part II da
4							er Rule	2074
3,	11-12-70			ssion .			ding Bills und	n, <i>vide</i> para No
2.	32 The Constitution (Amendment) 11-12-70 Bill, 1970 (Amendment of article 348) by Shri Om Prakash Tyagi 33 The Workmen's Compensation 11-12-70	(Amendment) Bill, 1970 (Amend- ment of sections 2 and 15) by Shri Nath Pai		1. Bills pending at the end of the last Session	2. Bills introduced	3. Motion for consideration negatived .	4. Bill removed from the Register of Pending Bills under Rule 113.	5. Bills pending at the end of the Session, vide para No. 2074 of Bulletin-Part II dated 24-12-70
۳ .	32	ļ		ij	5	÷	4	'n

4. CALLING ATTENTION STATEMENTS

l. Io.	Brief Subject	Name of the member who Called Attention	Name of the Minister	Ti:	
		Caned Attention	Date of Statement		
1	`2	3	4		5
				н.	M
٠1.	Arms supply to Pakistan by U.S.A. & U.S.S.R.	Shri Kanwar Lal Gupta	Serder Swaren Single	. 0	- 57
	C.O.I. Q C.O.O.K.	Gupta	9-11-1970		
2.	Difficulties experienced by Indians in Ceylon	Shri S.M. Banerice	Sardar Swaran Singh	0	36
	indigues in Ocyton		10-11-1970		`
3.	Orissa's demand for a new steel plant in the State during	Shri Surendranath	Shri Eali Ram Ehagat	0	3.5
	the 4th Plan	el plant in the State during Dwivecy 4th Plan tainty prevailing over ShriE.K. Nayanar S. O-Nepal talks on Trace	11-11-1970		
4.	Uncertainty prevailing over Indo-Nepal talks on Trace	Shri E.K. Nayanar	Shri Lalit Naraya Mishra	0	29
	and transit		12-11-1970		
5.	Encircling of the town of Mekhligani in Cooch-Behar by Pakistani forces	of Shri Atal Bihari bar Vajpayce	Shri Krishra Chares Pant	r	15
	by Pakistani Torces		16-11-1970.		
6.	Clashes between the police and students in Imphal and	Shri Dhireswar Kalita	Shri Krishna Chenera Pant	. ი	30
	Manipur Govt's. decision to requisition the Army		17-11-1970.		
7.	Delhi school-teachers' demand for revision of their pay	Shri Kanwar Lal	Shri Bhakt Darshan	0	37
	scales	Очрга	18-11-1970		
۶.	Move by the U.S.S.R.	Shri Shri Chand Goyal	Sardar Swaran Singh	o	56
	Move by the U.S.S.R., Britain and U.S.A. to secure bases in the Indian Ocean	Goyar	19-11-1970		
9.	Disappearance of S. S.	Shri Nath Pai	Sard: r Iqbal Singh	0	17
	Mahajagamitra, a cargo vessel, in the Pakistani watc	r	20-11-1970		
10.	Closure of clearing houses	Shri Ramavatar Shastri	Shri Y.B. Chavan	0	16
	of Banks in Bihar	Shastri	23-11-1970		
ii.	Delay in the release of S Tariff Commission's —	Shr: Yajna I att Sh: mra	Shri Lal't Nanyar Mishra.	0	37
	Report re: the price of art- silk yarn etc.		24-11-1970		

^{*}On 18-12-70, Shri K. Raghuramairl laid or the Table a further statement on the subject.

try for block closure of textile mills due to shortage of cotton 16. Soviet Union's resistance to correct the Indian maps in the 2nd volume of the Great Encyclopaedia and its having continued to show NEFA therein as part of China 17. Refusal by Indian Airlines pilotsto fly Avros 18. Reported escape of 2 Pakistan with some important documents 19. Strike by jute workers in West Bengal 19. Closure of the daily 'Basumati' Shri Indraj: t Gupta Azad 2-12-1970 20. Closure of the daily 'Basumati' Shri Indraj: t Gupta Azad 2-12-1970 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 3 Shri Kn. Tewari Shri Krishna Chandra o 23 Pant of the country Pant of the country Indian Pant Indian Chandra o 23 Pant Indian Chandra o 24 Pant Indian Chandra o 25 Pant of the country Indian Chandra o 25 Pant Indian Chandra o 26 Pant Indian Chandra o 14-12-1970	1	2	3	4	:	5
change racket at Bombay involving Rs. 54 lakhs 14. Refusal by Pakistan to accept aid and assistance directed towards the victims of cyclone in East Pakistan 15. Decision of the textile industry for block closure of textile mills due to shortage of cotton 16. Soviet Union's resistance to correct the Indiam maps in the 2nd volume of the Great Encyclopaedia and its having continued to show NEFA therein as part of China 17. Refusal by Indian Airlines pilotsto fly Avros 18. Reported escape of 2 Pakistani With some morking in Shillong to East Pakistani women working in Shillong to East Pakistani with some important documents 19. Strike by jute workers in West Bengal 20. Closure of the daily 'Basumati' Shri Indrajit Gupta and its allied publications 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra National 26-11-1970 Shri Math Pai Sardar Swaran Singh of 22 24 2-12-1970 Shri Nath Pai Shri Lalit Narayan Mishrs Shri Nath Pai Sardar Swaran Singh of 24 2-12-1970 Shri Benoy Krishna Dr. Karan Singh of 30 4-12-1970 Shri Hem Barua Shri Ram Niwas Mirdha 8-12-1970 Shri Hem Barua Shri Bangwat Jha of 34 2-12-1970 20. Closure of the daily 'Basumati' Shri Indrajit Gupta Shri Bishwa Nath of 15 2-12-1970 21. Shortage of truck and bus tyres in the country Shri Shashi Bhushan II-12-1970 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra Shri Macha Shri Sidheshwar Prasad	12.	sion to have majority parti- cipation in the foreign oil	Shri S.M. Banerjee			
14. Refusal by Pakistan to accept aid and assistance directed towards the victims of cyclone in East Pakistan 15. Decision of the textile industry for block closure of textile mills due to shortage of cotton 16. Soviet Union's resistance to correct the Indian maps in the 2nd volume of the Great Encyclopacidia and its having continued to show NEFA therein as part of China 17. Refusal by Indian Airlines pilots to fly Avros 18. Reported escape of 2 Pakistan with some important documents 19. Strike by jute workers in West Bengal 19. Strike by jute workers in West Bengal 20. Closure of the daily 'Basumati' Shri Indrajit Gupta and its allied publications 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra Shri Math Pai 27-11-1970 Shri Nath Pai 27-11-1970 Shri Lalit Narayan Mishra Shr	13.	change racket at Bombay		Mirdha	0	31
try for block closure of textile mills due to shortage of cotton 16. Soviet Union's resistance to correct the Indiam maps in the 2nd volume of the Great Encyclopaedia and its having continued to show NEFA therein as part of China 17. Refusal by Indian Airlines pilotsto fly Avros 18. Reported escape of 2 Pakistani women working in Shillong to East Pakistani with some important documents 19. Strike by jute workers in West Bengal 20. Closure of the daily 'Basumati' Shri Indrajit Gupta and its allied publications 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra Shri Math Pai 22. Shri Nath Pai Shri Nath Pai Sardar Swaran Singh 4-12-1970 A-12-1970 A-12-1970 Shri Karan Singh 7-12-1970 Shri Ram Niwas Mirdha 8-12-1970 8-12-1970 Shri Bhagwat Jha Azad 9-12-1970 Shri Bhashi Roy 10-12-1970 Shri M.R. Krishna 11-12-1970 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra As and its Shri Sidheshwar Prasad	14.	aid and assistance directed towards the victims of	Shri Nath Pai	Sardar Swaran Singh	o	26
correct the Indian maps in the 2nd volume of the Great Encyclopaedia and its having continued to show NEFA therein as part of China 17. Refusal by Indian Airlines Pilots to fly Avros 18. Reported escape of 2 Pakistan Women working in Shillong to East Pakistan with some important documents 19. Strike by jute workers in West Bengal 20. Closure of the daily 'Basumati' Shri Indrajit Gupta Azad 9-12-1970 21. Shortage of truck and bus tyres in the country 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra 24-12-1970 4-12-1970 4-12-1970 5hri Karan Singh of 40 point Airlines Shri Hem Barua Shri Ram Niwas Mirdha Shri Barua Niwas Mirdha Shri Bhakhan 5hri Hem Barua Shri Bhakwa Jha of 34 point Azad point Az	15.	try for block closure of textile mills due to shortage	Shri R.K. Birla	Mishra	0	23
pilots to fly Avros Daschowdhury 7-12-1970 18. Reported escape of 2 Pakistani women working in Shillong to East Pakistaniwith some important documents 19. Strike by jute workers in West Bengal 20. Closure of the daily 'Basumati' Shri Indrajit Gupta Azad 9-12-1970 20. Closure of the daily 'Basumati' Shri Indrajit Gupta Azad 9-12-1970 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra Daschowdhury Shri Hem Barua Shri Ram Niwas Mirdha Shri Bhagwat Jha Azad 9-12-1970 Shri Indrajit Gupta Roy 10-12-1970 Shri M.R. Krishna 11-12-1970 Shri M.R. Krishna 11-12-1970 Shri K.N. Tewari 14-12-1970 Shri Krishna Chandra Pant 14-12-1970 25 Shri Sidheshwar Prasad	16.	correct the Indian maps in the 2nd volume of the Great Encyclopaedia and its having continued to show NEFA	Shri Neth Pai		0	50
tani women working in Shillong to East Pakistan—with some important documents 19. Strike by jute workers in West Shri H.N. Muker—Bengal 20. Closure of the daily 'Basumati' Shri Indrajit Gupta and its allied publications 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra Mirdha 8-12-1970 Shri H.N. Muker—Shri Bhagwat Jha Azad 9-12-1970 Shri Bishwa Nath o 19 Roy 10-12-1970 Shri M.R. Krishna o 25 11-12-1970 Shri K.N. Tewari Shri Krishna Chandra Pant 14-12-1970 25. Shri Sidheshwar Prasad	17.				0	40
Bengal jee Azad 9-12-1970 20. Closure of the daily 'Basumati' Shri Indrajit Gupta and its allied publications 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra 24. Azad 9-12-1970 Shri Indrajit Gupta Shri Bishwa Nath o 19 Roy 10-12-1970 Shri M.R. Krishna o 25 11-12-1970 Shri Krishna Chandra Pant 14-12-1970 25. Shri Sidheshwar o 25 Prasad	18.	tani women working in Shillong to East Pakistan— with some important docu-	Sibri Hem Barua	Mirdha	0	37
and its allied publications Roy 10-12-1970 21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra Roy 10-12-1970 Shri K.R. Krishna o 25 Pant 14-12-1970 Shri Krishna Chandra o 23 Pant 14-12-1970 Shri Sidheshwar o 25	19.			Azad	0	34
21. Shortage of truck and bus tyres in the country 22. Appeals made to the Government by former revolutionaries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of power at Bhakra Shri Shashi Bhushan Shri M.R. Krishna O 25 Pant 14-12-1970 Shri Krishna Chandra Pant 14-12-1970 Shri Sidheshwar Prasad O 25	20.		Shri Indrajit Gupta	Roy	o	15
ment by former revolution- aries and freedom fighters to mitigate their sufferings 23. Steep fall in the generation of Shri Meetha Lal Shri Sidheshwar power at Bhakra Meena Pant 14-12-1970 25. Prisad	21.	Shortage of truck and bus tyres in the country	Shri Shashi Bhushan	Shri M.R. Krishna	0	25
power at Bhakra Meena Prasad	22.	ment by former revolution- aries and freedom fighters	Shri K.N. Tewari	Pant	o	23
	23.			Prasad	0	25

			3	4	5
24.	Stabbing of Mrs. Ghosh and her so	Parimal nat Cal-	Shri S. M. Banerjee	Shri Krishna Chan Pant.	H. M
				16-12-1970	190-1
25.	Depression in the ri of Punjab due to ability of wagons	ce market non-avail-	Shri Raghuvir Singh Shastri	Shri Gulzari Lal Nanda	0 10
	*			17-12-1970	
	25.044	5. I	IVISIONS.		
Nunl	ber of Divisions held				. rģ
			FINANCIAL BUSIN	TESS	
	·	0.	TINKINGIAL BOSIN		
	Subject	Date of presentation	Date(s) of discussion	n	Time taken.
	I	2	3		4
		(i) F	kailway Budget		н. м
in	ands for Excess Grants respect of the Budge sailways) for 1968-69		On.	cussion and voting Demand for Excess rant (Railways)	} 5 37
of	lementary Demands or Grants in respect the Budget (Railways) r 1970-71	2-12-70	9-12-70 > sup	cussion and voting on opplementary Dema- s for Grants (Railways	
10	1 19/0-/1	(ii) G	eneral Budget		
G B	ands for Excess rants in respect of the uiget (General) for 168-69	28-8-70	on	cussion and voting Demands for excess rants (General)	5
Supp	lementary Demands r Grants in respect	25-11-70	8-12-70 ** Disc	cussion and voting	3 07
fo of	Budget (General)		or m	n Supplementary De lands for Grants General)	-}
fo of	Bulget (General) r 1970-71	in respec	or m	n Supplementary De lands for Grants General)	-}
fo of fo Supp fo of	Bulget (General) r 1970-71	in respec	or m ((et of Union Territo	n Supplementary De lands for Grants General)	
fo of fo Supp fo of	Buiget (General) r 1970-71 (ili) Budget Ementary Demands r Grants in respect the Union Territory		or m ((et of Union Territo	n Supplementary De lands for Grants General)	}

7. LEAVE OF ABSENCE

Sl. No.	Name of Member			Period for which leave granted	Date when leave granted
1.	Shri J. Rameshwar Rao			9-11-70 to 30-11-70	}
2.	Shri S. M. Joshi			5-8-70 to 1-9-70	
3.	Shri Erasmo de Sequeira			9-11-70 to 18-12-70	
4.	Shri J. K. Choudhury .		•	9-11-70 to 18-12-70	} 18-12-70°
5.	Shri K. Rajaram			23-11-70 to 11-12-70	
6.	Shri Viren Shah			20-11-70 to 4-12-70]

				15			
	Remarks	*The notice was withdrawn on the floor of the House.		Remarks	80	Negatived	:
	Decision of the House	:		Ministry/Depart- ment concerned.	7	Home Affairs	Home Affairs time the stions)
nisters	Date of Time discussion taken	· ·	23	Time taken	9	H.M. 3 or	e-25 (excluding time taken during the 7th and 9th Sessions)
the Council of Mi	Date on Whether which Leave was brought granted before by the the House House	9-11-6	des 191, 315 and 30	Date(s) of discussion	3	0/-11-11	16-5-69 (7th Session) 26-11-69 (9th Session) 18-11-70
(i) Motion of No-Confidence in the Council of Ministers	Member W	Shri Shiva Chandra 9 Jha	(ii) Motions under Rules 191, 315 and 362	Name of the Member Date(s) of discussion who moved	4	Shri P. Ramamurti .	Shri Prakash Vir Shastri
Motio	Under	198		Under	3	161	34
9	Brief Subject U	No-confidence in the Council of Ministers.		Brief Subject U	7	Failure of the Government to provide protection to Mrs. Parul Bose who was stabled in Calcutta on 4-11-70 while working in her school despite prior intimation to the police.	Situation arising out of encouragement being given to the subversive and violent extivities in the country by certain Political parties and by some foreign powers.
				S. No.	-	н	

8. MOTIONS

n	e	4	5 52-13-23	v	7	∞
Disapproval of the conduct of 191 the Governor of U.P. in bandling the recent constitutional crists in the State and recall of the Governor forthwith.	of 191	Shri Prakash Vir Shastri	(), (), I9-II-/0	H (M.)	Home Affairs	Negatived.
Report of the Study Team on Prohibition, laid on the Table on 2-6-64.	n 342	342 Shri Manubhai Patelogy and Articles	7-5-70 8-5r70, (-) oth Session) ro-12-70	7-5-70 0 14 8-5r70, (-x.) (excluding time taken (toth Session) during the foth Ses-	Social Welfare	Discussion not con- cluded.
welfth Report of the Committee of Privileges re: question of privilege against Shri N.Wanchoo & Shri S. C. Mukerjee for giving of false evidence before P.A.C.	315 C. C. C. S. S.	Twelfth Report of the Commit-315. Shri Madhu Limaya 2.12-70 tee of Privileges re: question of privilege against Shri N.N. Wanchoo & Shri S. C. Mukerjee for giving of false evidence before P.A.C.				Adopted See also under Privilege matters.
Urgency and desirabilty of setting up a Jute Mill in Orissa.		342 Shri Surendranath Dwivedy	16-12-70	0 57	Foreign Trade	
Rehabilitation of the East Pakistan refugees.	161	191 , Shri Samar Guha	17-12-70	1 32	Labour, Employment and Rehabilitation.	Withdrawn by leave of the House.

nd Regulations	Ministry/Department Remarks concerned	6	Finance Negatived	
Rules ar	Time take _n	~	H. M.	
(iii) Motions for Modification of Statutory Rules and Regulations	Date on which moved/ discussed	4	16-12-70	. .
iii) Motions for Modi	Name of Member	3	shi- Shri Tenneti Shri D. N. Patodia Shri S. M. Banerjee Shri Murasoli Maran Shri Murasoli Maran Shri Murasoli Maran Shri Samarendra Kundu Shri Samarendra Kundu Shri Sa. S. Kothari Shri Shiva Chandra Jha Shri Shiva Chandra Ali Shri J. M. Lobo Prabhu Shri Ramavatar Shari Ramavatar	
9	Brief Subject	7	Modification of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970 Do.	Distract toucher
	SI. No.	-	1 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4	

9. OATH OR AFFIRMATION

Sl. No.	Name	Consti- tuency	State	Language of oath/ affirmation	Date
I	Shri Chow Chandret Gohain	*North East Fr- ontier Tract	Assam	English (oath)	9-11-70
2	Shri A. C. George	Musanda- puram	Kerala	English (oath)	9-11-70
3	Shri Prabodh Chandra	Gurdas- pur	Punjab	Hindi (oath)	9-11-70

^{*}Nominated by the President.

Activity of the second second

10. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				н. м.	
1	Shri A. S. Saigal, sitting Member of Lok Sabha.	17-9-70	9-11-70		
2	Shri A. D. Doraiswami Gounder, Member of the Second Lok Sabha.	17-9-70	9-11-70		
3	Shri C. P. Mathew, Member of the First Lok Sabha.	24-9-70	9-11-70		
4	Shri Bhawanji Arjan Khim ji, Member of the Cons- tituent Assembly, First and Second Lok Sabha.	- 27 -9 -7	9-11-70		
5	Shri George Thomas Kottukapally, Member o First and Second Lok Sabha.	11-10-70 f	9-11-70	o —38	
6	Shrimati Kamala Chaudhur Member of the Cons- tituent Assembly, Prov- sional Parliament and Third Lok Sabha.	i-	9-11-70		
7	Shri Naval Prabhakar, Member of the First, Second and Third Lok Sabha.	28-10-70	9-11-70		
8	President Nasser of U. A. R.	28-9-7 0	9-11-70		
9	General de Gaulle, former President of France.	9-11-70	11-11-70	0-04	
10	Dr. C. V. Raman, an eminent Scientist of India.	- 21-11-70	23-11-70	009	
11	Shri M. Thirumala Rao, sitting Member of Lok Sabha and Chairman of Estimates Committee.	29-11-70	30-11-70	0—20	After obi- tuary references, the House was ad- journed for the day.

11. PAPERS LAID ON THE TABLE

12, PERSONAL EXPLANATIONS UNDER RULE 357

				-/:
Sl. No.	Z2102 040,000	ame of member who made the per- onal explanation		Time taken
	-		I	н. м.
1	Certain remarks about Shri J.'M. Lobo Prabhu made by Shri Chintamani Panigrahi and the Minister of State for Information and Broadcasting on 19-11-70 during supplementaries on Starred Question No. 215.	Shri J. M. Lobo Prabhu	24-11-70 (-01
2	Certain remarks about Shri A.K. Kisku (Deputy Minister of Education and Youth Services) made by Shri Kartik Oraon in the House on 24-11-70	Shri A. K. Kisku	25-11-7 0 C)—0I
3	Certain remarks about Shri J. M. Lobo Prabhu's participation in the sittings of the Rules Committee made by Shri Nath Pai in the House on 26-11-70	Shri J. M. Lobo Prabhu	2-12-70	0—03
4	Information about Shri Sant Bux Singh's arrears of rent given to the House by the Minister of State for Health and Family Planning and Works, Housing and Urban Development on 23-11-70 in reply to Unstarred Question No. 1865.		4-12-7 0	0—04

13. PETITIONS

Presented by Members.

Member who raised the matter brought before the House 1 Question of privilege Shri Madhu 12·11·70 against Shri Mohinder Limaye Singh, City Magistrate, Varanasi, for illegal custody of Shri Madhu Limaye, M. P., from 9th to 26th August, 1970. 2 Question of Privilege Shri K. M. 18·11·70 regarding alleged man- Koushik 3·12·70 handling and removal of Shri K. M. Koushik, M. P. by police at Nagpur Railway Station on the 27th May, 1970. 3 Question of privilege Shri Madhu against Shri N. N. Limaye 9·12·70 Wanchoo, former Secretary, Department of Iron and Steel And Shri S. C. Mukherjee the then Deputy Iron & Steel Coatroller for allegedly given false evidence before the Committee on Public Accounts. 15 QUESTIONS (1) Starred N. ber of Questions put down in Question Lists Number of Questions put down in Question Lists and written answers fur-		2	ĉ			
No. Brief Subject Name of Member who matter Name of Member who matter raised the House 1 Question of privilege Shri Madhu Limaye, M. P., from 9th to 26th August, 1970. 2 Question of Privilege Shri K. M. 18-11-70 regarding alleged man-Koushik M. P. by police at Nagur Railway Station on the 27th May, 1970. 3 Question of privilege Shri K. M. 18-11-70 regarding alleged man-Koushik M. P. by police at Nagur Railway Station on the 27th May, 1970. 3 Question of privilege Shri K. M. 18-11-70 regarding alleged man-Koushik M. P. by police at Nagur Railway Station on the 27th May, 1970. 3 Question of privilege Shri Madhu against Shri N. N. Limaye Wanchoo, former Secretary, Department of Iron and Steel and Shri S. C. Mukherjee the then Deputy Iron & Steel Controller for allegedly given false evidence before the Committee on Public Accounts. 15. QUESTIONS (1) Starred Number of Questions put down in Question Lists Number of Questions put down in Question Lists Number of Questions put down in Question Lists Muber of Questions put down in Question Lists Muber of Questions put down in Question Lists Muber of Questions put down in Question Lists and written answers furshed (iii) Short Notice Note of Privilege manter to the Committee of Privileges and discolution of 4th Lok Sabha on 27-12-1970] As decided by the House Abrus Age decided by the House on 42-12-1970 of the State of Maharashtan Deputy Commissioner of Police, and Shri M. P. Choubey, Sub-Inspector of Folice, of the State of Maharashtan appeared at the Bar of the House on the 3rd December, 1970 in view of the apology tendered by the said police officers, the House on 2-12-1970 for having committee of Privileges on this matter was considered by the House, the Figer of the Committee of Privileges on this matter was considered by the House on 2-12-1970. As decided by the House, the Figer of the House on 2-12-1970 for having committee of Privileges on the 3rd December, 1970. As decided by the House, the Figer of the Committee of Privileges on the 3rd Decembe			GE MATTE	RS		
against Shri Mohinder Limaye Singh, City Magistrate, Varanasi, for illegal custody of Shri Madhu Limaye, M. P., from 9th to 26th August, 1970. 2 Question of Privilege Shri K. M. 18·11·70 regarding alleged man- Koushik M. P. by police at Nagpur Railway Station on the 27th May, 1970. 3 Question of privilege Shri Madhu 2 1970. 4 Seed Code do dissolution of 4th Lok Sabha on 27-12-1970] 4 As decided by the House Shri K. M. Roushik, M. P. by police at Nagpur Railway Station on the 27th May, 1970. 5 Question of privilege Shri Madhu 2 12·70 against Shri N. N. Wanchoo, former Secretary, Department of Iron and Steel and Shri S. C. Mukher- jee the then Deputy Iron & Steel Coatroller for allegedly given false evidence before the Committee on Public Accounts. 15 QUESTIONS (i) Starred Number of Questions put down in Question Lists Number of Questions put down in Question Lists Number of Questions put down in Question Lists matter to the Committee of the Low Sabha on 27-12-1970] As decided by the House Shri Lok Sabha on 27-12-1970] As decided by the House Condmines ioner of Police and Shri M. P. Choubey, Sub-Inspect of Pholice, of the State of Maha- rashtra appeared at the Bar of the House on the 3rd December, 1970 in view of the apology ten- dered by the said police officers, the House docided to treat the matter as closed. 7 The Twelfth Report of Pholice of Privileges on this matter was consider- ed by the House on 2 12·12·1970. As deci- ded by the House on 2 12·12·1970 for having committed contempt of the House. 15 QUESTIONS (i) Starred Number of Questions put down in Question Lists and written answers fur- ished (iii) Short Notice	l. No. Brief Subject	Name of Member who raised the	which matter broug before the	ht H		Time taken
regarding alleged man. Koushik handling and removal of Shri K. M. Koushik, M. P. by police at Nagpur Railway Station on the 27th May, 1970. Shri K. M. Koushik, M. P. by police at Nagpur Railway Station on the 27th May, 1970. Shri K. M. Koushik, M. P. by police at Nagpur Railway Station on the 27th May, 1970. Shri M. P. Choubey, Sub-Inspetor of Police, of the State of Maharashtra appeared at the Bar of the House on the 3rd December, 1970 in view of the apology tendered by the said police officers, the House decided to treat the matter as closed. Shri N. N. Limaye 9:12:70 Wanchoo, former Secretary, Department of Iron and Steel and Shri S. C. Mukher- jee the then Deputy Iron & Steel Controller for allegedly given false evidence before the Committee on Public Accounts. Steel Controller at the Bar of the House, Steel	against Shri Mohi Singh, City Magis Varanasi, for illega tody of Shri Mad Limaye, M. P., fr 9th to 26th Au	nder Limaye strate, d cus- hu om	12-11-70	matter to mittee of [Lapsed of of 4th Lo	the Con Privilege n dissolution ok Sabha	n- es.
against Shri N. N. Wanchoo, former Secretary, Department of Iron and Steel and Shri S. C. Mukherjee the then Deputy Iron & Steel Controller for allegedly given false evidence before the Committee on Public Accounts. If QUESTIONS (i) Starred Number of Questions put down in Question Lists Number of Questions put down in Question Lists and written answers furished Number of Questions put down in Question Lists Number of Questions put down in Question Lists Number of Questions put down in Question Lists and written answers furished Number of Questions put down in Question Lists Number of Questions put down in Question Lists Number of Questions put down in Question Lists and written answers furished Number of Questions put down in Question Lists	regarding alleged thandling and rem of Shri K. M. Ko M. P. by poli Nagpur Railway tion on the 27th	man- Koushik oval oushik, ce at Sta-		House Si K. Padm Deputy sioner of and Shri Choubey petor of the State rashtra at the Ba on the ber, 1970 of the and dered by police of the Hou to treat	anabhan Commis- f Police M. P. , Sub-Ins- Police, of of Maha- appeared r of the Ho grd Decer o in view cology ten- the said officers, se decided the matter	use n-
(i) Starred Number of Questions put down in Question Lists	against Shri N. Wanchoo, formeretary, Departmenter Iron and Steel and Shri S. C. Mukhe jee the then Depu Iron & Steel Coat for allegedly giver false evidence by the Committee of	N. Limaye r Sec- r Sec- to f td r- ty roller n efore		of the C Privilege matter v ed by the 2·12·197 ded by the Spere ded Shi kherjee Deputy Steel C at the I House for hav	committees on this was conside House of the	of tr- n e, an- uk-
Number of Questions put down in Question Lists Number of Questions orally answered (ii) Unstarred N ber of Questions put down in Question Lists and written answers furished (iii) Short Notice N mber of Questions put down in Question Lists		-				
Number of Questions orally answered (ii) Unstarred N ber of Questions put down in Question Lists and written answers furished (iii) Short Notice N mber of Questions put down in Question Lists						83
(ii) Unstarred N ber of Questions put down in Question Lists and written answers furished (iii) Short Notice N mber of Questions put down in Question Lists	Number of Questions or	ally answered	, ,	· ·		14
ished (iii) Short Notice Notice (iii) Short Notice	_	(ii) (
N mber of Questions put down in Question Lists					ers fur-	5,20
N moet of Questions orally engagered	Nhan of Ourantions on					
N. WIDST OF CHIPSTICIES CERTIFY RESPECTORS ()	N moer of Questions of	ally answered				•

1.1

(iv) Haif-an-Hour Discussions arising out of Answers to Questions

Date			23-11-70	25-11-70	27-11-70	2-12-70	4-12-70	7-12-70	11-12-70	16-12-70	18-12-70	of quorum. A reply under Direction 19
Name of Member who raised Discussion	Shri Kanwar Lal Gupta	Shri S. R. Damani	Shri K. P. Singh Deo	Shri Raghuvir Singh Shastr!	Shri Samar Guha	Shri Shiva Chandra Jha	Shri Bhogendra Jha	Shri Samar Guha	Shri Jyotirmoy Bosu	Shrimati Ila Palchoudhuri	Shri Ramavatar Shastri	th November, 1970 for want occuber, 1970 by the Minister
SI. Brief subject No.	 Impact of Drugs (Prices Control) Order on prices of drugs. 	2 Industrial Production in Fourth Plan.	3 Role of Zoos in Educational, Conservational and Preservative aspects of wild life.	4 Views of State Governments for fixing minimum price of sugarcane.	5 Shifting of Industries from West Bengal to Uttar Pradesh.	6 Ceiling on Income.	7 Resumption of Trade between India and Pakistan.	8 Time-bound Schemes for improvement of Calcutta slums. Shri Samar Guha	9 Production of India Tobacco Company beyond installed capacity.	10 Winding up of Central Fisheries Corporation.	 Complaints by Members of Parliament about late running of trains. 	*The Discussion could not be concluded on the 16th November, 1970 for want of quorum. A reply thereto was, however, laid on the Table of the House on the 2nd December, 1970 by the Minister under Direction 19 of the Directions by the Speaker.



16. RESOLUTIONS (i) Statutory Resolutions

SI.	Subject 5.	Article of Constitution	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1 -	*D.sapproval of the Foreign Exchange Regulation (Amendment) Ordinance, 1970.	123	Shri Shri Chand Goyal	25-11-70	H. M.	Finance	Negatived
7	®	Section 3(4) of the West Bengal State Legislature (Dele- gation of Powers)	Shri Jyotirmoy Bosu	$\begin{cases} 10-12-70 \\ 11-12-70 \\ 14-12-70 \\ 15-12-70 \end{cases}$	7—02	Home Affairs	Negatived
m	3 @Repeal of the West Bengal Maintenance of Public Order Act, 1970, laid on the Table on 3-12-1970.	Do.	Shri Ganesh Ghosh			Home Affairs	Negatived
!	*Discussed together with the motion for consideration of the Boreign Exchange Regulation (Amendment) Bill, 1970. @Discussed together.	notion for consider	ation of the Foreign	Exchange Regu	lation (Amendr	16nt) Bill, 1970.	
		(II) Priv	(ii) Private Members' Resolutions	plutions			
SI.	Brief Subject	Мат	Name of Member who moved	Date(s) of moving and discussion	T.me taken	Ministry/ Department concerned	Remarks
1.	I Law and Order situation in West Bengal.		*Shri Nath Pai	7-8-70 21-8-70 (Bleventh Session) 20-11-70	H. M. 3—32 (excluding 3 hours and 12 minutes taken during Bleventh Session)	Home Affairs	Negatived
"	2 Prices of Bssential Articles.	Shr	Shri Indrajit Gupta	20-11-70 4-12-70 18-12-70	4—34	Finance	Discussion no: concluded
l	*3hri Nath Pai moved the r	esolution on behalf	Pai moved the resolution on behalf of Shri Surendranath Dwivedy.	h Dwivedy.			

6	2
ò	h
103)	4
	,
۳	ŧ
_	4
Ξ)
~	•
₹	,
2	2
Z	4
c	Í
Ξ	4
U	١
U	5
-	ī
7	ï
٠	•
Ÿ	į
7	₹
۰	4
-	•
z	1
Z	5
700	
Z	
A TION I	
ATTON T	
TRATION	
TIDATION	
TINATION	
TITE ATTOM DISCUSSIONS (BITE	
T NOTE A STICK T	
T NOTE A STICK TO	
T NOTE A STANT TOO	
TOPT DITABLE TAGS	
TOTTAGIL TOOL	
THOUT THOUSE	
THORT THOUSE	
T NOTT AGITA TROUP	THE POLICE TO THE PARTY OF THE
T NOTT ATTO T GODS	Controlled to the controlled t

S.S.	Brief subject	Names of Members who raised discussions	Date(s) of discussions	Time taken	Ministry concerned
-	2	3	4	\$	9
-	Acute shortage of fish supply in West Bengal and Assam causing serious deficiency in the usual diet, arising out of failure on the part of Government and Central Risheries Corporation.	Shri Jyotimoy Bosu	4-9-70 (11th Session) 26-11-70	H.M. I 16 (excluding time taken during the 11th Session)	Food, Agriculture, Community Deve- lopment and Coopera- tion.
. 4	Unanimous demand of all political parties for Statchood for Delhi.	Shri Kanwar Lal Gupta	26-11-70	1 21	Home Affairs,
6	Statement laid on the Table by the Minister of Foreign Trade on 31-7-70 regarding establishment of Cotton Corporation of India.	Shrl Shri Chand Goyal	27-8-70 (11th Session) 2-12-70 9-12-70	1 33 (excluding time taken during the 11th Session)	Foreign Trade.
4	Economically backward regions in the country in general and especially the fourteen Eastern Districts of Uttar Pradesh,	Shri Rajdeo Singh	3-12-70	4	Planning Commission,
8	Sports policy of the Government of India.	Dr. Karni Singh	8-12-70	1 32	Education and Youth Services.
9	6 Prices of drugs and medicines in the country.	Shri Kanwar Lai Gupta	14-12-70	1 32	Petroleum and Chemicals and Mines and Metals.
7	Sugar position obtaining in the country including cane. price.	Shri Kashi Nath Pandey	16-12-70 18-12-70	6 0.	Food, Agriculture, Community Deve- lopment and Co- operation.
∞	Report of Commission of Inquiry regarding the facts and circumstances relating to the death of Shri Deen Dayal Upadhyaya.	Shri Atal Bihari Vajpayee	18-12-70	1 22	Home Affairs,
					The state of the s

18. SPEAKER

Announcements/Reference

Sl. No.	Subject			Date
	gic natural calamity caused by Cyclone in East Pakistan.	v a		16-11-70
t	quiry conducted by the R Committee about double voting the Constitution (Twenty-for Amendment) Bill, 1970.	g on		26-11-70
3 He	alth of the Deputy Speaker.			26-11-70 11-12-70
	19. STATEMI	ENTS BY MINISTE	and the same	
	(1) Suo-moto statemen	its made/laid under	кше 372	<u>.</u> .
Sl. No.	Subject	Name of Minister	Date	Time taker
I	2	3	4.5.	5
ı Şta	tehood to Meghalaya	Shrimati Indira Gandhi	10-11-70	Н. М 0—0
2 Go	vernment business for the week commencing the 16th November, 1970.	Gandhi Shri K. Raghura-	10-11-70 12-11-70	- 00
2 Go	vernment business for the week commencing the 16th November, 1970. monstration and lathicharge in front of the Headquarters' office of the North-East Frontier	Gandhi Shri K. Raghura- maish Shri Gulzari Lal Nanda	.5 -	020
2 Go	vernment business for the week commencing the 16th November, 1970. monstration and lathicharge in front of the Headquarters' office of the North-East Frontier Railway at Maligaon (Assam)	Gandhi Shri K. Raghura- maish Shri Gulzari Lal Nanda	12-11-70 18-11-70	020
2 Go	vernment business for the week commencing the 16th November, 1970. monstration and lathicharge in front of the Headquarters' office of the North-East Frontier	Gandhi Shri K. Raghura- maish Shri Gulzari Lal Nanda	12-11-70	020
2 Go	vernment business for the week commencing the 16th November, 1970. monstration and lathicharge in front of the Headquarters' office of the North-East Frontier Railway at Maligaon (Assam) dia's assistance for East Pacistan cyclone victims vernment business for the week commencing the 23rd	Gandhi Shri K. Raghura- maiah Shri Gulzari Lal Nanda Shrimati Indira Gandhi Shri K. Raghura-	12-11-70 18-11-70	0—0; 0—20 0—0;
2 Go	vernment business for the week commencing the 16th November, 1970. monstration and lathicharge in front of the Headquarters' office of the North-East Frontier Railway at Maligaon (Assam) thia's assistance for East Pacistan cyclone victims wernment business for the	Gandhi Shri K. Raghura- maiah Shri Gulzari Lal Nanda Shrimati Indira Gandhi Shri K. Raghura- maiah	12-11-70 18-11-70 19-11-70	

^{*} Statement was laid on the Table.

I	2	3	4	5
				н. м.
8	Murder of eight persons in 24- parganas District of West Bengal on 20-11-70.		23-11-70	0-22
9	Government business for the week commencing the 30th November, 1970.	Shri K. Raghura- maiah	27-11-70	0—24
10	Government business for the week commencing the 7th December, 1970.	Shri K. Raghura- maiah	4-12-70	0—30
11	Accident to Jamair Dakota air- craft VT-CZC on 5-12-70.	Dr. Karan Singh	7-12-70	o —09
12	Constitutional implications of a Resolution passed by a State Legislative Assembly in pur- suance of Article 169 of the Constitution and the follow- up action by Parliament.	Shri K. Hanuman- thaiya	8-12-70	0—04
*13	Cotton situation	Shri Lalit Narayan Mishra	8-12-70	0—01
14	Situation arising out of the con- tinued agitation by the Indian Airlines Pilots.	Dr. Karan Singh	11-12-70	005
15	Government business for the week commencing the 14th December, 1970.	Shri K. Raghura- maish	11-12-70	020
16	Progress of investigation into the alleged publication of material from secret documents in Neville Maxwell's book "India's China War".	Shri Jagjivan Ram	16-12-70	1—13
17	Government business for the 17th December, 1970.	Shri K. Raghura- maiah	16-12-70	0—27
*18	Review of policy regarding Delhi Police personnel who partici- pated in the agitation in April, 1967.	Shri Krishna Chandra Pant	18-12-70	
*19		Shri K. Raghura- maiah	18-12-70	001
20	Appointment of an Employment Commission.	Shri Bhagwat Jha [Azad	18-12-70	0—05

^{*}Statements were laid on the Table.

(ii) Correcting information under Direction 16

Sl. No.	Brief Subject	Name of Minister	Date	Time taken.
1	Correcting the answer given on 25-7-69 to a supplementary on Starred Question No. 122 regarding pension to Shrimati Shahjahan Begum.	Shri K.S. Rama- swamy	11-11-70	H. M. o—oi
*2	Correcting the answer given on 1-9-70 to supplementaries on Starred Question No. 728 regarding compensation to the families of employees of H.E.C., Ranchi.	Shri Mohd. Shafi Qureshi	24-11-70	

^{*} Statement was laid on the Table.

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time tak	en	Percentage to the total time
BULS—	H. A	1.	
(a) Government Bills (b) Private Members' Bills	*43 6	31 24	24·2 3·6
BUDGET— (a) Railway Budget	5 3	37 07	3·I I·7
CALLING ATTENTION NOTICES (Rule 197)	12	55	7.2
DISCUSSIONS— (a) Half-an-Hour Discussions (Rule 55) (b) Short Duration Discussions (Rule 193).	6 13	21 29	3·5 7·5
MOTIONS— (a) Motions (Rules 191 & 342) (b) Motions for modification of Statutory Rules & Regulations (Rule 235)	- - . 4	11 47	7·9 2·7
QUESTIONS	26	52	14.9
RESOLUTIONS— (a) Statutory Resolutions (b) Private Members' Resolutions	† 7 8	02 06	3·9 4·5
STATEMENTS (Rules 357 & 372 and Direction 16)	. 4	45	2.6
OTHER MATTERS, such as Papers laid on the Table, Questions of Privilege, Obituary References, etc.		53	12.7
Total	. 180	00	100.0

^{*}Includes time taken on Statutory Resolution (vide S. No. 1 of Statement 16 pp. 23) which was discussed together with the motion for consideration of the related Government Bill (vide S. No. 12 of Statement 13 pp. 3).

[†] Excludes time taken on Statutory Resolution [vide S. No. 1 of Statement 3 (i) pp. 3] which was discussed together with the motion for consideration of the related Government Bill. Time taken, thereon has been shown against the related Government Bill.